

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /42/59/2024
NAME OF THE COMPANY	Ideal Detonators Pvt Ltd
NAME OF THE PETITIONER(S)	Ms. Aparna Reddivari
NAME OF THE RESPONDENT(S)	ROC, Hyderabad
UNDER SECTION	u/s 59 of Companies Act

ORDER

Present: Ld. Counsel Mr. Manoj Kumar Koyalkar for the Petitioner.

Issue notice to the RoC, **matter is adjourned to 04.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)